13 44 hrs

RAILWAY CONVENTION COMMITTEE

Tenth Report

SHRI D L BAITHA (Araria) Sir, I beg to present the tenth Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of dividend for the year 1984 85 and other Ancillary Matters'

MR DEPUTY SPEAKER The House stands adjourned to neet again at 2.45 P.M.

13 45 hrs

The Tol Sabha adjourned for Lunch till forty five runnites past Fourteen of the Clock

The Lol Sabha re-assemble I after I unch at fifty one minutes past fourteen of the Clock

MR DIPUTY SPEAKER in the Chair]

श्री मतीराम दागरी (हिसार) उपाध्यक्ष महावय मरा एक प्वाट र आफ आडंर है।

MR. DEPUTY SPEAKER. There is vaccuum in the House If you want to raise a point of order then you must take my permission.

SHRI MANI RAM BAGRI Yes, I am taking your permission

THE MINISTER OF PARLIAMENTARY AT FAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH)
SII, there is no item before the House

MR DHI TY-SPEAKER I have permitted him as a special case

श्री मनाराम बागडी उपाध्यक्ष महोदय, मन नियम 222 के अन्तर्गत एक तिशेषाधिकार का सवाल उठाया था कि राष्ट्रपति जा क खिलाफ हिट्युन अखबार म इससे राष्ट्रपति जी की मानहानि होती है। उसका फैसला नहीं हुआ, आए भुष उजन की अनुमति द।

MR. DEPUTY SPEAKER This is no point of order You should give a notice about that.

SHRI MANI RAM BAGRI . I have given a notice

SHRI BUTA SINGH I also request that whatever the hon Member has said should be expunged because he has brought in the name of Rashtrapatiji

श्री भनीराम बागडी आप समझ ले, राष्ट्रपति जी के जिलाफ "ट्रिब्यून" अखबार मे खबर निकली है, जिसस राष्ट्र वा अपमान हुआ है। क्या आप उस उचित समझते हैं।

(व्यवधान)

श्रीमनीरामबागर्डः राष्ट्रपति पःर्लिया-मैंटका अगहे।

SHRI BUTA SINGH So, I take it that nothing will go on record

MR DEPUTY SPI AKTR 1 will look into the record

श्री सनीर बागडी अपक कहन से प्रसाहा अयगा

14 54 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH); with your permission Sir I rise to announce that Government Business in this House during the week commencing 27th February 1984, will consist of -

- 1 Discussion on the Motion of thanks on the President's Address
- 2 Consideration and passing of the Comptroller and Auditor General

^{**}Expunged as ordered by the Chair